

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Item 47

**IA No. 735/2020, 142/2020, 143/2020
1670/23, 2587/23, 2174/23, 2488/23
In
CP(IB) No. 311/Chd/Pb/2018
(Admitted)**

**Under Section 9 & 33(1), 43 & 44,
19(2), 60(5) & R 49, IBC 2016**

In the matter of:-

Haiko Logistics India Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Datawind Innovations Pvt. Ltd. & Anr.

...Respondent/ Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence,
adjourned to 07.12.2023.

-sd-
Court Officer

November 08, 2023
SM